

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI) : (a) and (b) At present India is a net importer of Aluminium. The question of giving incentive for aluminium export, therefore, does not arise.

Directions to Banks for Drought and Food Relief

85. SHRI V. SOBHANADREESWARA RAO : Will the Minister of FINANCE be pleased to state :

(a) whether any directions have been issued to the nationalised banks to gear up their machinery to implement the drought and flood relief measures and help the affected people;

(b) if so, the response of the banks in this regard;

(c) whether Government are giving loans with a substantial amounts of subsidy; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d) Reserve Bank of India has issued detailed guidelines for providing credit support by banks to persons affected by drought/floods for undertaking second sowing or raising alternative crops, short duration crop, fodder etc. in case where the kharif crop has failed; short term loans are to be converted into medium term loans; assistance to be provided for production of seeds, rescheduling of investment credit if failure of crop warrants expeditious sanction of loans for minor irrigation purposes, consumption loan to small and marginal farmers and other weaker sections of Rs. 500/- and financial assistance for setting up Fair Price Shops. National Bank for Agriculture and Rural Development (NABARD) has also issued detailed guidelines to Central Co-operative Banks/Land Development Banks/Regional Rural Banks on the lines of the instructions issued by RBI to enable these banks to provide necessary credit assistance to farmers and other weaker sections of society.

In the areas affected by drought/flood successively for three years or more, banks have been advised to defer recovery of amount fallen due for a period of two years or till the next normal year if it occurs earlier. Banks have also been instructed not to charge penal interest in these cases nor should they compound the interest on dues. Banks are to charge a rate of interest of 10% per annum on short term loans upto Rs. 5,000/- in case of farmers who have suffered three or more consecutive drought/floods and whose loans have been converted/rescheduled. The reports received by RBI from banks indicate that they have started extending credit support to farmers and others affected by drought and floods.

Government do not have under consideration any new subsidy loan scheme for persons affected by drought/floods.

Nationalisation of Jute Industry

86. SHRI T. BALA GOUD : Will the Minister of TEXTILES be pleased to state :

(a) whether Union Government are considering a proposal to nationalise the jute industry; and

(b) if so, the details in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) No, Sir.

(b) Does not arise.

Deposits of Nationalised Banks

87. SHRI T. BALA GOUD : Will the Minister of FINANCE be pleased to state :

(a) the amount of deposits of each nationalised banks for the year 1983, 1984, 1985, 1986 and upto 30 June, 1987;

(b) whether in most of the nationalised banks amount of deposits have gone down; and

(b) if so, the number of banks in which it has gone down and the reasons therefor, bank-wise ?